

94

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 1104/94.

Dt. of Order:16-2-95.

N.Yadaiah

... Applicant

Vs.

- 1. Commander Works Engineer,
500 003.
- 2. The Chief Engineer, Hyderabad Zone (MES),
Secunderabad - 500 003.

... Respondents

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Counsel for the Applicant : Shri V.Venkataramana

Counsel for the Respondents : Shri N.R.Devaraj, Sr.CGSC

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CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

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... 2.

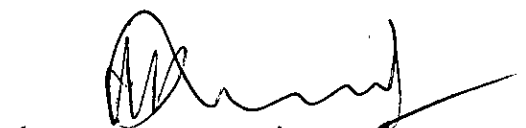
(Order passed by Hon'ble Shri A.V.Haridasan, Member (J)).

* * *

This is an application filed by the applicant who was dismissed from service by the Respondent No.1 by order No. 158/225/E1C dt.29-8-94 after disciplinary proceedings.

2. We have disposed of an identical case one OA 1103/94 with a direction to the applicant there in to file an appeal to the Respondent No.2 and the facts in this case are identical to the case in OA 1103/94. Under these circumstances, we dispose of this application also with similar direction to the applicant, that he may file an appeal to the Respondent No.2 within one month from today and with a further direction to the Respondent No.2 that if such an appeal is received from the applicant within the aforesaid period, he shall, without referring to delay in filing the appeal, consider the appeal on merits and pass a speaking order within a period of two months from the date of receipt of the appeal. There is no order as to costs.


(A.B.GORTHI)
Member (A)


(A.V.HARIDASAN)
Member (J)

Dt. 16th February, 1995.
Dictated in Open Court.


DEPUTY REGISTRAR(J)

avl/

- To
1. Commander Works Engineer, Mudfort, Secunderabad - 500 003.
 2. The Chief Engineer, Hyderabad Zone, (MES), Secunderabad-500 003.
 3. One copy to Mr.V.Venkataramana, Advocate, 62/2RT, Saidabad Colony Hyderabad.
 4. One copy to Mr.N,R.Devraj, Sr.CGSC,CAT,Hyderabad.
 5. One copy to Library,CAT,Hyderabad.
 6. One spare copy.

YLKR

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR. A. V. HARIDASAN : MEMBER (C)

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

DATED : 16.2.95

ORDER/JUDGEMENT.

M.A./R.P./C.P.No.

in

D.A.No. 1104/94

~~Admitted and Interim directions issued~~

~~Allowed~~

~~Disposed of with Directions~~

~~Dismissed~~

~~Dismissed as withdrawn~~

~~Dismissed for Default.~~

~~Rejected/Ordered~~

~~No order as to costs.~~

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No spare copy

